

I: 57 8/2/2013



Affidavit to be Furnished by the candidate along with Form No. 1 in Paper
Before the Returning Officer
For election to Bihar Legislative Assembly (name of the House)
From... 85... Bahadurpur..... Constituency (Name of the Constituency)

I, Madan Sahni son/daughter/wife of Late Bindeshwar Sahni
Age: 44 years, resident of Village + P.O. - Khakajpur, via - BMC, Dist - Darbhanga - 846003
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Janta Dal U (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self <u>Madan Sahni</u>	<u>BIDP-59714C</u>	<u>2,10,622=00</u>	<u>2,10,622=00</u>
2.	Spouse- <u>Mrs Rekha Devi (wife)</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
3.	Dependent 1 <u>Abhishek Kumar (son)</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
4.	Dependent 2 <u>Eklavya Kumar (son)</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
5.	Dependent 3 <u>Ambika Sahni alias Swati (Daughter)</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>U/s 188 I.P.C</u> <u>Violation of order of Public Servant for the 144 Cr. P.C</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>Sri Ankur Gupta Judicial Magistrate</u> <u>1st class civil Court Darbhanga</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>N.A</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>NO</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) .	<u>NO</u>

(c) Punishment imposed: NO

(5) That I give hereinafter below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

No.	Description	Self Madan Sahni	Spouse Mrs Rekha Devi	Dependent-1 Abhishek Kumar	Dependent-2 Eklavya Kumar	Dependent-3 Ambika Sahni AUS SWITZ
(i)	Cash in hand	Rs 25,000.00	Rs 30,000.00	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	UCO Bank Dabhanga - A/c No - 003234 Rs 2,00,000.00 UBI Dabhanga A/c No - 5879021 000 Rs 1000.00 SBI Bidhan Mandir Branch Patna Rs - 2000.00	UCO Bank Dabhanga Rs 1,31,366.00	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Reliance - Rs 1,50,000 ICICI - Rs 55,000 NIP - Rs 5 Lacs Sahara - Rs 3,10,000	Sahara Rs 5,20,000.00	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC - 18 Lacs Policy No - 532474287 - 1 Lac 534678161 - 5 Lacs 534520973 - 1 Lac 530255049 - 1 Lac 531723086 - 1 Lac 533710226 - 5 Lacs 53723201 - 1 Lac 53723202 - 5 Lacs	LIC - Rs 6 Lacs Policy No - 531163002 (Rs 2 Lacs) 537185437 (Rs 4 Lacs)	LIC - Rs 1 Lac Policy No - 531723916	LIC - Rs 1 Lac Policy No - 531723911	LIC - Rs 2 Lacs Policy No - 532474287
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scorpio - Mahindra - 2008 - GR-7R-1297 Rs 11 Lacs on Road Hero Honda Splendor Rs 41,000.00	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	20 grams gold ornaments current value Rs 60,000.00	8 grams gold ornaments current value Rs 1,24,000; 20 grams Silver ornaments current value Rs 1800.00	NIL	NIL	10 grams gold ornaments current value Rs 30,000

Any other assets such as value of Claims/interest	NIL	Nil	NIL	NIL	NIL
Gross Total value	Rs 42,44,000.00	Rs 14,19,366.00	Rs - 1 Lac	Rs - 1 Lac	Rs - 2,30,000.00

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self Madan Sahu	Spouse Mrs Rekha Devi	Dependent-1 Abhishek Kumar	Dependent-2 Eklavya Kumar	Dependent-3 Ambika Sahu A/S. Swati
(i)	Agricultural Land					
	Location(s)	No	No	No	No	No
	Survey number(s)	No	No	No	No	No
	Area (Total measurement in acres)	No	No	No	No	No
	Whether inherited property (Yes or NO)	No	No	No	No	No
	Date of purchase in case of self acquired property	No	No	No	No	No
	Cost of Land (in case of purchase) at the time of purchase	No	No	No	No	No
	Any Investment on the land by way of development, construction etc.	No	No	No	No	No
	Approximate Current market value	No	No	No	No	No
(ii)	Non-Agricultural Land					
	Location(s)	No	No	No	No	No
	Survey number(s)	No	No	No	No	No
	Area (Total measurement in sq. ft.)	No	No	No	No	No
	Whether inherited property (Yes or NO)	No	No	No	No	No
	Date of purchase in case of self acquired property	No	No	No	No	No
	Cost of Land (in case of purchase) at the time of purchase	No	No	No	No	No
	Any Investment on the land by way of development, construction etc.	No	No	No	No	No
	Approximate Current market value	No	No	No	No	No
(iii)	Commercial Buildings (including apartments)					
	-Location(s)	No	No	No	No	No
	-Survey number(s)	No	No	No	No	No
	Built up Area (Total measurement in sq. ft.)	No	No	No	No	No

	Whether inherited property (Yes or NO)	No	No	No	No	No
	Date of purchase in case of self acquired property	No	No	No	No	No
	Cost of property (in case of purchase) at the time of purchase	No	No	No	No	No
	Any Investment on the property by way of development, construction etc.	No	No	No	No	No
	Approximate Current market value	No	No	No	No	No
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	Paternal Property	No	No	No	No
	Area (Total measurement in sq. ft.) Residential Land	10 Shwre	No	No	No	No
	Built up Area (Total measurement in sq. ft.)	Empty	No	No	No	No
	Whether inherited property (Yes or NO)	No	No	No	No	No
	Date of purchase in case of self acquired property	NA	No	No	No	No
	Cost of property (in case of purchase) at the time of purchase	NA	No	No	No	No
	Any Investment on the land by way of development, construction etc.	No	No	No	No	No
	Approximate Current market value	Rs 2,50,000.00	No	No	No	No
(v)	Others (such as interest in property)	Sri Ram Janaki Dawakhana Hosp 1st Road LHS	No	No	No	No
(vi)	Total of Current Market Value of (i) to (v) above	Rs 79,431.00 Rs 12,29,431.00	No	No	No	No

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self Medan Sahni	Spouse(s) Mrs Rekha Devi	Dependent-1 Abhishek Kumar	Dependent-2 Ekavya Kumar	Dependent-3 Ambika Sahni Alic Swati
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	SBI Durgam City Branch Rs 3,50,000.00 Vehicle Loan	No	No	No	No
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	No	No	No	No	No

	Any other liability	No	No	No	No	No
	Grand total of liabilities	Rs 3,50,000.00	No	No	No	No
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	No	No	No	No	No
	Dues to departments dealing with supply of water	No	No	No	No	No
	Dues to departments dealing with supply of electricity	No	No	No	No	No
	Dues to departments dealing with supply of telephones/mobiles	No	No	No	No	No
	Dues to departments dealing with government transport (including aircrafts and helicopters)	No	No	No	No	No
	Income Tax Dues	No	No	No	No	No
	Wealth Tax Dues	No	No	No	No	No
	Service Tax Dues	No	No	No	No	No
	Municipal /Property Tax Dues	No	No	No	No	No
	Sales Tax Dues	No	No	No	No	No
	Any other dues	No	No	No	No	No
	Grand total of all Govt. dues	No	No	Nil	Nil	No

(7) Details of profession or occupation:

a. Self..... Politics

b. Spouse (Wife):- House Wife

(8) My educational qualification is as under: Matric- 1986- Purnanchal High School

Graduation (Pass)-1989-91 - K.S. College Darbhanga (L.N.M.U. Darbhanga)

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Madan Sahni
2.	Full postal address	Village+P.O.-Khairapur, Block+PS-Bahadurpur Dist-Darbhanga-846003
3.	Number and Name of the constituency and state	85- Bahadurpur, Bihar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Janta Dal - U
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	No

(c) Total number of Pending cases where the court (s) have taken cognizance	one					
5. PAN of	Year for which last Income Tax Return filed			Total Income Slown year-2010-11		
(a) Candidate <u>Madan Sahni</u>	2,10,622=00			2,10,622=00		
(b) Spouse: <u>Mrs. Rekha Devi</u>	NIL			NIL		
(c) Dependents <u>Abhishek, Eklavya & Ambika Sahni</u>	NIL			NIL		
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	No	No	No	No	No
B.	Immovable Asset	No	No	No	No	No
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	No	No	No	No	No
(ii)	Approximate Current Market Price of Asset (Total Value)	No	No	No	No	No
7.	Liabilities					
(i)	Government dues (Total)	No	No	No	No	No
(ii)	Loans from Bank, Financial Institutions and others (Total)	Rs 3,50,000=00 SBI Daxbhanga City Branch.	No	No	No	No
8.	Highest educational qualification: <u>Matric (Pass) - 1986 - Purvanchal High School Laheria Sarai, Daxbhanga</u> <u>Graduation (Pass) - 1989-91 - LNMU Daxbhanga (K.S. College Daxbhanga)</u> (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					



VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Laheria Sarai this the 30th day of December 2011.

Sri/Smt M. Madan Sahni
 who is identified by
 Advocate _____ solemnly Affirmed and
 Sri/Smt _____
 Declared before me

M. Madan Sahni
 DEPONENT

S. M. OBICILLAN
 Notary Public, Daxbhanga

30/12/11 I identify the deponent Madan Sahni present in my presence. _____
30-12-11

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
4. The affidavit should be either typed or written legibly and neatly.

